



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16<sup>th</sup> February, 2023

### NOTICE

Please take notice that the following matters listed on 17.02.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A. No. 1142 of 2021  (PH)	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.  With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor
2.	Comp. App. (AT) (Ins) No. 48 of 2021  (PH)	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.  With	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija- R4
3.	Comp. App. (AT) (Ins) No. 847 of 2021 & I.A. No. 417 of 2019  (PH)	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.  With	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani

<p><b>4.</b></p>	<p>Comp. App. (AT) (Ins) No. 667 of 2021 &amp; I.A. No. 1916 &amp; 1751 of 2021  <b>(PH)</b></p>	<p>Balkrishna S. Pawar &amp; Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor &amp; Ors.  <b>With</b></p>	<p>Mrunal Dattatraya Buva</p>	<p>Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal- R4</p>
<p><b>5.</b></p>	<p>Comp. App. (AT) (Ins) No. 704 of 2021 &amp; I.A. No. 1868 of 2021  <b>(PH)</b></p>	<p>The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. &amp; Ors.</p>	<p>Shashank Khurana</p>	<p>Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal- R2</p>

By order of Hon'ble Chairperson

-Sd/-

Registrar